

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
BNK HOLDINGS PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	BNK HOLDINGS PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	23/09/1997
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Registrar of Companies, Delhi
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U67120DL1997PTC089816
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF THE CORPORATE PERSON	Reg. Office: B-3/72, SAFDERJUNG ENCLAVE, NEW DELHI – 110 029
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	20/06/2022
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Sachin Sapra Address: 2/11B, Basement, Jangpura Block-A, New Delhi-110014 IBBI Reg. No. IBBI/IPA-002/IP-N00005/2016-17/10005 Mobile: 9910219977 Email: sachinsapracs@yahoo.com
8.	LAST DATE FOR SUBMISSION OF CLAIMS	19/07/2022

Notice is hereby given that the M/s BNK Holdings Private Limited has commenced voluntary liquidation on 20th June, 2022.

The stakeholders of M/s BNK Holdings Private Limited are hereby called upon to submit proof of their claims, on or before 19th July, 2022, to the liquidator at the address mentioned against item no. 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Sachin Sapra

Liquidator of BNK Holdings Private Limited

IP Reg. No. IBBI/PA-002/IP-N00005/2016-17/10005

Date: 20/06/2022

Place: New Delhi